

Central Administrative Tribunal
Jabalpur Bench

CCP No.50/06

Jabalpur, this the 4th day of October 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

Vijay Kumar Singh
S/o Shri R.C.Singh
R/o House No.51, Shiv Nagar
Garha, Jabalpur.

Petitioner

(By advocate: Shri Rajneesh Gupta)

Versus

M.S.Jaiprakash
Senior General Manager
Gun Carriage Factory
Jabalpur.

Respondent

(By advocate: Shri P.Shankaran)

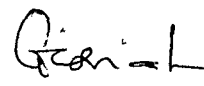
ORDER(oral)

By A.K.Gaur, Judicial Member

Learned counsel for the respondent stated at the Bar that the order and directions of this Tribunal in OA No.51/06 have been complied with and payment has already been made.

In view of the aforesaid statement, we find that no ground has been made out in the CCP. Accordingly the CCP is dismissed.

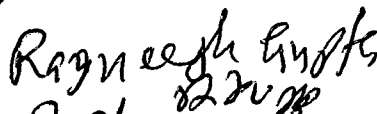

(A.K.Gaur)
Judicial Member


(Dr.G.C.Srivastava)
Vice Chairman

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पूरांकन सं ओ/का.....जबलपुर, दि.....
सिद्धिनिधि अद्योतित:-

- (1) सचिव, उच्च न्यायालय वार एमोविगेशन, जबलपुर
- (2) आदेशक श्री/श्रीमती/श्री.....के कार्यालय
- (3) प्रत्यक्षी श्री/श्रीमती/श्री.....के कार्यालय
- (4) न्यायालय, के.ए.ए. जबलपुर न्यायाधीश
सूचना एवं आवश्यक कार्यवाही हेतु


Rajneesh Gupta
22/10/06
P. Shankaran
22/10/06

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उप सचिव